

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 77 OF 2016

Dated: 16th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sasan Power Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Vishrov Mukherjee
Mr. Janmali M.

Counsel for the Respondent(s)

:

Mr. G. Umapathy
Ms. R. Mekhala for R.2

Mr. Rajiv Srivastava for R.3 to 6

Mr. Gaurav Gupta for PSPCL

ORDER

List the matter for hearing on **27.07.2016**. In the meantime,
pleadings be completed. Tag to Appeal No. 121 of 2015 and batch.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**